ANNEXURE - 6															
	Name of the corporate debtor: M/s. AMRIT JAL VENTURES PRIVATE LIMITED; Date of commencement of CIRP: 07.05.2019; List of creditors as on: 20.11.2020														
					L		ational cred	<del></del>							
SI. No.	Name of	Name of	Identificat	Details of	claim received	Details of claim admitted				Amount of	Amount of any	Amount of	Amount of	Remarks,	
	authorised	employee	ion No.	Date of	Amount claimed	Amount	Nature of	Whether	% voting	contingent	mutual dues, that	claim under	claim not	if any	
	representat			receipt		of claim	claim	related	share in	claim	may be set-off	verification	admitted		
	ive. if anv					admitted		party?	CoC						
		Mary													
		Monica													
		Braganza													
		(Ex-													
1		Employee)		24.05.2019	88421.00	88421.00	Salary	NO	0					1	